

ITEM NO.16

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 694/2023

VINOD GUPTA & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 28-04-2023 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Pragya Baghel, AOR
Ms. Samten Doma, Adv.

For Respondent(s)

Mr. Bhupendra Pratap Singh, Adv.
Mr. Abhishek Kumar Suman, Adv.
Mr. Devendra Kumar Shukla, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Await service report in respect of respondent nos. 1 and 3.

Respondent no.2 has already filed counter affidavit.

Await original records from the High Court and Trial Court.

D.O. letter be issued.

List again on 14.7.2023.

H. SHASHIDHARA SHETTY
Registrar